

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:5604
ANSWERED ON:02.05.2005
CORRUPTION IN FCI
Patel Shri Jivabhai Ambalal

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether large scale corruption is prevalent in various offices and depots of Food Corporation of India;
- (b) if so, the number of cases of corruption reported in FCI during the last three years; and
- (c) the details of action taken against the officers against whom cases of corruption were registered during the said period?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

(a) & (b): No, Sir. However, some complaints have been received. The number of cases of corruption reported in the Food Corporation of India (FCI) during the years 2002, 2003 and 2004 are at Annex-I.

(c): The details of action taken against the officers against whom cases of corruption were registered during the years 2002, 2003 and 2004 are at Annex-II.

ANNEX-I

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE UNSTARRED QUESTION NO.5604 DUE FOR ANSWER ON 02.05.2005 IN THE LOK SABHA.

STATEMENT SHOWING THE NUMBER OF CASES OF CORRUPTION REPORTED IN THE FCI DURING THE YEARS 2002, 2003 & 2004.

Sl.No.	Nature of irregularity	2002	2003	2004
1.	Acceptance of illegal gratification/disproportionate assets	6	9	8
2.	Misappropriation of foodgrains	98	153	95
3.	Defalcation of accounts/misappropriation	23	13	18
4.	Misappropriation of dead stocks/construction of godowns	23	13	15
5.	Purchase of sub standard stocks	651	729	480
6.	Award of Handling and Transport contracts	14	6	12
7	Transit/Storage Losses	760	713	488
8.	Administrative lapses/miscellaneous	191	206	103
	Total	1766	1842	1219

REFERRED TO IN REPLY TO PART (c) OF THE UNSTARRED QUESTION NO.5604 DUE FOR ANSWER ON 02.05.2005 IN THE LOK SABHA.

STATEMENT SHOWING THE DETAILS OF ACTION TAKEN AGAINST THE OFFICERS/OFFICIALS AGAINST WHOM CASES OF CORRUPTION WERE REGISTERED DURING THE YEARS 2002, 2003 & 2004.

Sl.No.	Nature of Penalty Imposed	2002	2003	2004
i.	Dismissal/removal/compulsorily retired	55	56	37
ii.	Reduction in rank	87	66	39
iii.	Reduction in time scale of pay	435	420	361
iv.	Withholding of increment	262	146	168
v.	Recovery from pay of the loss caused to FCI	1149	964	1346
vi.	Withholding of promotion	12	12	6
vii.	Censure	425	427	489
	Total	2425	2091	2446
viii.	Warning issued/exoneration/cases closed	428	375	412
	Grand Total	2853	2466	2858